Government has addressed any letters pointing out any breaches to the Mysore Government?

SHRI J. S. L. HATHI: The correspondence between Madras and Mysore is naturally not with the Government of India.

SHRI P. S. RAJAGOPAL NAIDU: May I draw the attention of the hon. Minister to the fact that the Madras Government had been corresponding with the Mysore Government for the last 27 years in regard to this matter and that every time the Mysore Government had been rejecting the approaches made by the Madras Government in this matter?

MR. CHAIRMAN: But why are you making statements here? That is not a question which needs an answer.

SHRI P. S. RAJAGOPAL NAIDU: I have got two more questions, Sir.

Mr. CHAIRMAN: No more please,

*828. [For answer, vide cols. 6343-45 infra.]

HUNGARIAN TRADE MISSION'S TALK WITH GOVERNMENT

- *829. SHRI V. K. DHAGE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether any Hungarian Trade Mission came to India recently and had talks with Government; and
- (b) whether Government have agreed to import any heavy industrial equipment from Hungary?

THE DEPUTY MINISTER FOR COM-MERCE AND INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir; a Hungarian Technical Delegation visited India in October-November 19154. During their stay in New Delhi, the Delegation had only informal talks with the officers of the Government of India.

, . (b) No, Sir. But traders in India are at liberty to Import any goods including industrial equipment from Hungary

subject to the relevant laws and regulations in force.

MANPOWER REQUIRED FOR THE IMPLEMENTATION OF THE FIRST FIVE YEAR PLAN

*830. SHRI A. S- RAJU: Will the Minister for Planning be pleased to state:

- (a) whether the Planning Commission have ascertained the requirements of manpower for the implementation of the various development schemes of the Central and State Governments included in the First Five Year Plan; and
- (b) if so, what are the requirements and what is the manpower available?

MINISTER DEPUTY PLANNING (SHRI S. N. MISHRA): (a) and (b). Attention of the hon. Member is invited in this connection to Chapter XVIII of the Progress Report for 1953-54 and Chapter XI of the Report for April-September 1954. The Planning Commission had requested the Central Ministries and State Governments to furnish information regarding manpower requirements for the implementation of selected development schemes included in the First Five Year Plan. The information actually received was found to be inadequate but it is being examined and processed further with a view to finding out to what extent it can be of any assistance in assessing the manpower requirements for the Second Five Year Plan.

- SHRI A. S. RAJU: May I know whether the Government intend to conscript all ablebodied persons for the successful execution of the Second Five Year Plan?
- SHRI S. N. MISHRA: This question is far removed from the original one but no such conception prevails at the moment.
- DR. P. C. MITRA: May I know how the requirement of manpower and family planning planned by the Planning Commission can go together?